

Seventeenth Loksabha

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Title: Regarding Equitable Supply of Subsidized Fertilizers in Odisha - laid

SHRI SURESH PUJARI (BARGARH): The Department of Fertilizers, Government of India is ensuring allocation of all subsidized fertilizers like DAP, Urea; MOP, etc. for Odisha as per the requirement of the State. But the alleged nexus of the management of manufacturers, state government officials, and private Wholesalers are creating alleged artificial shortage of fertilizers and forcing the farmers to buy them at a much higher price than the subsidized prices. The well-planned distribution system for fertilizers prescribed by Govt. of India is being allegedly vitiated by the above nexus at the state level in Odisha in the following manner: The Government of India is allocating fertilizers to Odisha to be supplied by various manufacturers and suppliers like PPL, IPL, IFFCO, KFL, NFCL NFL, RCF, MFCL, and CIL. The state government is instructing the Suppliers to supply the same to various districts as per requirement through both state-owned agencies like OSCMF, & amp; OAIC and limited private wholesalers. Most of the private manufacturers and suppliers like PPL, IPL MFCL, etc. are supplying most of their quota through limited numbers of private wholesalers in various districts. Again almost all the suppliers are engaging the same wholesalers in the district avoiding other available private wholesalers and government and co-operative agencies as a result of which, it is leading to a complete monopoly of some specific private wholesalers in every district to control the supply of fertilizers to various blocks. They are supplying it to those block level wholesalers

who are allegedly paying more price and those who are ready to purchase a maximum quantity of other nonsubsidized pesticides and bio-fertilizers from the company. The block level wholesaler, in turn, auction it to local retailers at a much higher price with tagging of nonsubsidized products. As such, the farmers are being forced to purchase subsidized fertilizers at such a high price that they are not getting the full benefits of the subsidy provided by Government of India. Therefore, I request the hon'ble Minister of Chemicals and Fertilizers to conduct an inquiry into the artificial scarcity created and alleged black marketing of fertilizers in Odisha and instruct the state government and all the fertilizer suppliers to ensure an equitable supply of all subsidized fertilizers to all the state-owned agencies, particularly the primary cooperative societies of the state and all private wholesalers.